

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

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**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04-01-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER : IA/862/IB/2020**

**PETITION NUMBER : CP/1307/IB/2018**

**NAME OF THE PETITIONER(S) : V.Venkata Sivakumar  
(M/S.The Jeypore Sugar Company Ltd)**

**NAME OF THE RESPONDENT(S) : The Chairman & Managing Director  
(IDBI Bank Ltd) & 3 Others**

**UNDER SECTION : 60(5)**

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**ORDER**

Ld. Authorized Representative Mr. V. Venkata Sivakumar (Liquidator) and Ld Counsel Mr.Varun Srinivasan for Respondent are present through video conferencing platform.

The **Registry** is directed to list all the connected matters in the main CP for hearing on **21.01.2021**.

**-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

**-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)**

*knp*